

फाइल संख्या. RCD-02001/216/2025-Regulatory-FSSAI [E-14478]  
भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण  
(खाद्य सुरक्षा एवं मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)  
(नियामक अनुपालन प्रभाग)  
एफडीए भवन, कोटला रोड, नई दिल्ली – 110002

Dated: 19-02-2026

To,

1. Commissioners of all States/UTs;
2. All Regional Directors, FSSAI.

**Subject: Special festive drive to ensure food safety, quality and prevention of adulteration -reg.**

Madam/ Sir,

With the onset of upcoming Holi festival, the demand for sweets, savouries, edible oil and milk & milk products (such as ghee, khoa, paneer, etc.) and other food items witnesses a significant surge across the country. This seasonal rise often creates economic incentives for adulteration- posing serious risks to public health and undermining consumer confidence. In light of this, the Food Safety and Standards Authority of India (FSSAI) underscores the need for heightened surveillance and enforcement actions to prevent the circulation of adulterated and unsafe food products namely - Milk & Milk products, Sweets, Snacks & Savouries including Namkeen, papad/fryums, Edible Oil and Ghee, Cereal & cereal products etc (the commodities may vary can be decided dependent upon the eating patterns & prevalence in the regions).

2. In order to address this concern and to safeguard public health, it is hereby requested that enforcement officials (Designated Officers/Food Safety Officers/Central Food Safety Officers) under your jurisdiction may be directed to conduct inspections and sampling in their respective area as part of "**Holi- Anti-Adulteration Drive - 2026**" during the festive period. These drives may be focused particularly on identified hot spots and sensitive locations under your jurisdiction.
3. Further, it must also be ensured that, **Food Safety on Wheels (FSWs), wherever available, may be strategically deployed** in prominent market places and/or based on specific intelligence inputs to facilitate on-the-spot testing, strengthen vigilance, create awareness and to boost consumer trust by assuring them of safe and quality food products during the festive season.

4. Additionally, **the relevant data of inspection, sampling and their outcome mandatorily to be updated/recorded on FoSCoS / FoSCoRIS latest by 31<sup>st</sup> March, 2026.**

This matter may be treated as **MOST IMPORTANT**.

This issues with the approval of Competent Authority.

Dr. Satyen Kumar Panda  
Executive Director (CS) & Advisor (QA)

**Copy to**

1. CITO- For uploading on FSSAI website.

**Copy for information:**

1. PS to CEO, FSSAI;
2. ED (Compliance Strategy);
3. Advisor, QA, FSSAI.